GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Lok Sabha

UNSTARRED QUESTION NO.: 3213
(TO BE ANSWERED ON THE 7th August 2025)

EXPANSION OF RUNWAY AT KOLHAPUR AIRPORT

3213. SHRI SHAHU SHAHAJI CHHATRAPATI Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is planning to expand the runway at Kolhapur Airport and if so, the details thereof; and
- (b) the time by which the Government would start direct flights from Kolhapur to Delhi in view of passenger demand therefrom?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

- (a): For extension of runway to 2300 meter at Kolhapur Airport, the Airports Authority of India (AAI) has projected a land requirement of 65.71 acres to the State Government of Maharashtra. Out of the total land requirement, 22.12 acre land has been taken over by AAI. The commencement of the runway extension work is contingent upon the handing over of the remaining land by the State Government, free from all encumbrances, to AAI.
- (b): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate subject to the compliance of Route Dispersal Guidelines (RDGs) issued by the Government and flight schedules approved by the Directorate General of Civil Aviation (DGCA). Hence, it is upto the airline operators to introduce air services to / from any airport in the country depending on their operational & commercial viability.
